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WP-14461-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SURESH KUMAR KAIT,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VIVEK JAIN

ON THE 8th OF MAY, 2025

WRIT PETITION No. 14461 of 2025

JARHA RICE MILL AND OTHERS

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

Shri Rakesh Dwivedi, learned counsel for the petitioner.

*Shri Siddharth Gulatee, learned Senior Advocate along with Ms. Tulika Gulatee,
learned counsel for respondents/intervener.*

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ORDER

Per. Hon'ble Shri Justice Suresh Kumar Kait, Chief Justice

I.A. No.7906/2025 is an application on behalf of petitioner for taking subsequent developments on record. For the reasons mentioned in the application, the same is allowed.

2. In view of the subsequent developments, nothing survives for consideration in this petition, the petition is hereby **disposed of**.

(SURESH KUMAR KAIT)
CHIEF JUSTICE

(VIVEK JAIN)
JUDGE

RS